

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2222
TO BE ANSWERED ON 31ST JULY, 2026**

MEDICAL TOURISM

†2222. SHRI DARSHAN SINGH CHOUDHARY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that Medical Tourism is a rapidly growing sector holding immense global potential due to high-quality healthcare services, affordable treatment and skilled medical experts in the country and if so, the details thereof;
- (b) whether any special policy or action plan is being implemented by the Government to promote medical tourism, make healthcare services more accessible for international patients and develop world-class medical infrastructure in cooperation with the states, if so, the details thereof;
- (c) the details of the number of foreign patients visiting India for medical tourism, revenue generated therefrom, number of accredited hospitals during the last three years and major measures taken by the Government for the growth of this sector; and
- (d) whether the Government has simplified the medical visa process to further encourage medical tourism under the 'Heal in India' initiative and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): The medical tourism sector is a rapidly growing sector having immense global potential and is duly channelized by the Central Government through various initiatives of different Ministries/Departments/trade bodies along with private sector hospitals. The Central Government, primarily through Ministry of Tourism, promotes various tourism products of the country, including medical and wellness tourism through its various initiatives.

The Ministry of External Affairs has informed that emergency visa services are available at Indian Missions/Posts abroad, and every effort is made to expedite Medical/Ayush visas, subject to fulfilment of the conditions prescribed by the Ministry of Home Affairs. Emergency cases of Medical visas are dealt with utmost urgency by Indian Embassies/Consulates abroad for immediate visa processing. All Indian

Embassies/Consulates have also made available a helpline number for such emergency cases. Further, Ministry of Home Affairs has intimated that the validity of e-Medical visa has been increased from 60 days to 1 year; number of entries allowed on an e-Medical visa have been increased from 03 to multiple entries and also that e-Medical visa facility has been extended to the nationals of 176 countries. It has also been informed that Indian e-Visa regime covers various services under the AYUSH system of medicine with e-AYUSH (M3) and e-AYUSH Attendant (M4) visa. Besides, the Ministry of Health and Family Welfare (MoHFW) supports the medical tourism sector through stakeholder consultation and coordination activities among various Government Ministries/Departments as well as private players like NATHEALTH, Federation of Indian Chambers of Commerce & Industry (FICCI), Services Export Promotion Council (SEPC), etc.

As per information received from Ministry of Home Affairs, details of number of foreign nationals visited India for medical tourism in last 03 years (01.01.2023 to 31.12.2025) is as under:

VISA CATEGORY	2023	2024	2025	GRAND TOTAL
AYUSH ATTENDANT VISA (E)	0	104	475	579
AYUSH VISA, AYUSH VISA (E)	0	1054	2321	3375
MEDICAL ATTENDANT / MEDICAL ATTENDANT (E)	15650	18510	22748	56908
MEDICAL VISA/ MEDICAL VISA (E)	643541	624761	482786	1751088
GRAND TOTAL	659191	644429	508330	1811950
